

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 2345/2015

(Arising out of impugned final Judgment and Order dated 28/11/2014 in CMA No. 34831/2012 passed by the High Court of Judicature at Allahabad)

SYED WASIF HAIDER

Petitioner(s)

VERSUS

STATE OF U P & ORS.

Respondent(s)

(With office report)

Date: 08/07/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE

HON'BLE MR. JUSTICE AMITAVA ROY

For Petitioner(s)

Mr. Prashant Bhushan, Adv.

Mr. Govind Jee, Adv.

For Respondent(s)

Mr. Vijay Kumar Shukla, AAG, UP

Mr. Dinesh Kumar Goswami, Adv.

Mr. Adarsh Upadhyay, Adv.

Mr. Suresh C. Gupta, Adv.

Mr. Birendra Kumar Mishra, Adv.

Ms. Poonam A., Adv.

UPON hearing the counsel the Court made the following

O R D E R

List the Special Leave Petition on Tuesday, the 23rd August, 2016.

In the meantime, let the counter affidavit be filed by the learned counsel appearing for the State of U.P.

(VISHAL ANAND)
COURT MASTER

(SNEH LATA SHARMA)
COURT MASTER

